

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) /54/7/AMR/2019	Main Case	7 of IBC	Reliance Commercial Finance Ltd Vs Smilecare Multi Speciality Hospitals India Pvt Ltd
	IA(IBC)/107/2022	60(5) of IBC	Mallidi Varahagiri Reddy & another Vs. Smilecare Multispeciality Hospitals India Private Limited & 3 others

**ORDER**

**IA(IBC)/107/2022:**

Ms.Rithika Reddy, proxy counsel from the office of Mr.Avinash Desai, Counsel for the Applicant present. Ms.J.V.L.Bharati, Counsel for the Liquidator present and seeks time for placing on record, evidence with regard to the payment of rental in advance. Considering her request, list the matter on 19.06.2023 as a last chance, making it clear that if no evidence is produced the matter would be decided on merits.

**Sd/-  
JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN